

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:880

ANSWERED ON:19.03.2012

CONVERSION OF NATIONAL HIGHWAYS

Bhujbal Shri Sameer ;Dhurve Jyoti;Gawali Patil Smt. Bhavana Pundlikrao ;Khaire Shri Chandrakant Bhaurao;Nagorao Shri  
Dudhgaonkar Ganeshrao;Naranbhai Shri Kachhadia

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has received proposals from various State Governments for conversion of two lane highways into four / six / eight lanes during the last three years and the current year;
- (b) if so, the details thereof, State-wise / UT-wise including Maharashtra alongwith the action taken by the Government thereon;
- (c) the State-wise details of the proposals approved during the same period alongwith the length of NHs converted / proposed to be converted into the same including Maharashtra;
- (d) the details of the expenditure incurred / likely to be incurred on these projects State-wise and the time by which the said conversion is likely to be completed; and
- (e) the details of the proposals pending, if any, alongwith the reasons therefor and the time by which these pending proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) Yes, Madam.

(b) to (d) The State-wise / Union Territory-wise details of proposals received from various State Governments for conversion of two lane National Highways (NHs) into four / six / eight lanes and approved for a length of 753 km including those in the state of Maharashtra during the last three years and the current year are at Annexure-I. No separate allocation is made for these projects. However, State-wise details of funds allocated and expenditure incurred for construction / development of NHs during the last three years and the current year are at Annexure-II.

(e) The upgradation of two lane highways into four / six / eight lanes is a continuous process and proposals are considered for sanction based on traffic density, inter-se priority and availability of funds.